Annexure V

Name of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Rcvd on <u>09-03-2024</u> List of Creditors as on <u>10-01-2025</u>

<u>List of Operational Creditors (Government Dues)</u>

S. No.	Name of Creditor	Details of	Claim Received	Details of Claim Admitted					Amount of	Amount of any mutual	Amount of	Amount of Claim
		Date of	Amount Claimed	Amount of Claim	Nature of Claim	Amount	Whether	% of	Contingent Claim	Debt Due, that may be	claim not	under verification
		Receipt		Admitted		Covered by	related	Voting		set-off	admitted	
						Gurantee	party?	Share in				
								CoC				
1	Department of Trade and Taxes	22-03-2024	30,61,398.00	30,61,398.00	Government Dues	-	No	-	-	-	-	-
	Excise & Taxation Officer-cum-					-		-		-	-	-
	Assessing Authority, Ward-9,											
2	Gurugram (East)	08-04-2024	23,34,38,158.00	23,34,38,158.00	Government Dues		No		-			
	CGST Gurugram through its					-		-		-	-	-
	authorised representative Shri P.R.											
3	Lakra	06-06-2024	7,37,18,914.00	7,37,18,914.00	Government Dues		No		-			
	Employee Provident Fund					-		-		-	-	-
4	Organisation	04-09-2024	5,69,671.00	5,69,671.00	Government Dues		No		-			
	Director, Town and Country					-		-		-	1,80,00,000	-
5	Planning, Haryana, Chandigarh	17-09-2024	1,80,00,000.00	-	Government Dues		No		-			
	TOTAL		32,87,88,141.00	31,07,88,141.00							1,80,00,000.00	